

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-521
CP No.-110/66/ND/2022

IN THE MATTER OF:

Federal -Mogul Powertrain Solution India Pvt. Ltd.

....Applicant

Vs.

ROC

.....Respondent

SECTION

U/s 66 CA

Order delivered on 16.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Anandh K, Adv.

For the Respondent :


ORDER

We have heard Ld. Counsel for the Petitioner. None appeared on behalf of the RoC in the matter. Court Officer is directed to send e-notice to the RoC for their appearance and reply. List the matter on **06.12.2022**.



**(RAHUL BHATNAGAR)
MEMBER (T)**

Amit Tiwari



**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**